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### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC **IMPORTANCE**

**Indefinite Closure of the Jawaharlal Nehru** University by the Vice-Chancellor and Locking up of the Offices of the Delhi University by the Students

SHRI SHYAMLAL GUPTA (Bihar): Sir. 1 beg to call the attention of the Minister of Education, Social Welfare and Culture to the indefinite closure of the Jawaharlal Nehru University by the Vice-Chancellor and locking up of the offices of the Delhi University by the students.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE DR. PRATAP CHANDRA CHUNDER): Sir, on May 26, 1977, the Jawaharlal Nehru University Students' Union submitted a representation to the President, in his capacity as the Visitor of the University, requesting him to constitute a high-level inquiry into the functioning of the University and also the removal of the incumbents of the offices of Chancellor. Vice-Chancellor. Registrar, Coordinator (Academic Affairs") and the Security Officer of the University with a view to facilitating the inquiry. The allegations contained in the representation related to irregularities committed by the University authorities during the period of Emergency in the 'natter of appointments and admissions, victimisation of teachers and students of the University by the University authorities and their connivance in the arrest of students etc.

The representation made by the Jawaharlal Nehru University Students' Union to the Visitor has been examined in this Ministry and the question of appointing a Visitorial inquiry is under consideration.

According to the information furnished by the Jawaharlal Nehru University, the Vice-Chancellor of the University was surrounded by a group of students at about 10-00 A.M. on 2nd November 1977 and was prevented from entering the Campus. His appeal to them did not have any response and he had to withdraw and return to his residence. Similarly, the Coordinator (Academic Affairs) and the Security Officer were also not allowed to enter the University Campus.

The members of the Karamchari Sangathan of the University were very much agitated over the incident and held a meeting on the same day. They decided to give a call for a complete 'Hartal' including the stoppage of essential services, e.g., electricity and water.

In order to prevent the situation from deteriorating further, the Vice-Chancellor, in consultation with the Rectors and Deans of the University, decided to close the University sine die with effect from 3rd November, 1977. The guardians of the students residing on the Campus were advised to make arrangements for immediate withdrawal of their wards.

With effect from 11th November. 1977 Ch. Ram Vir Singh, a student of PhD. (Hindi) has gone on hunger strike to press his demand for the immediate re-opening of the Campus and a thorough probe into the happenings on the Campus. The representatives of students belonging to National Democratic Front have also started a relay fast from 13th November, 1977 to press their demand for the setting up of an Inquiry Committee and restoration of normalcy in the Campus.

While ordering the closure of the University, the Vice-Chancellor had made it clear that the University can re-open only when assurances are received from both the student leadership and the leadership of the Karamchari Sangathan that the normal and lawful activities, functioning and the movement of the University authorities, teacheres, students and Karamcharis are equally guaranteed by each other.

So far as the University of Delhi is concerned, the Delhi University Teachers' Association addressed a representation to the President, in his capacity as the Visitor of Delhi University, in May, 1977, requesting him to institute an inquiry into the functioning of (he University during the Emergency. The allegations contained in the representation related to the role of the University and the College auhoritiea in promoting the interests of the then ruling party, large-scale arrest of teachers, misuse of official position by the University authorities, cases of irregular and unfair appointments admissions. victimisation of teachers, etc.

The Delhi University Students' Union has also submitted a representation to the Visitor on October, 14, 1977 asking for inquiry into the affairs of the University. The allegations contained in the representation are generally those referred to in the representation of Delhi University Teachers' Association. The Students' Union have, in particular, demanded action against the former Education Minister, Prof. Nurul Hasan, Prof. Satish Chandra, Chairman, University Grants Commission, Prof. R. C. Mehrotra, Vice-Chancellor, Delhi University and Prof. R. S. Sharma, Head of the History Department in the University, which four, according to the Union, formed a "caucus".

These representations have been examined in this Ministry and the question of appointing a Visitorial inquiry is under consideration.

According to the information furnished by the University, a group of about 30 students led by the President and Secretary of Delhi University Students' Union came to the Office of the Vice-Chancellor at about 10.45 A.M. on November 12, 1977. Not finding the Vice-Chancellor in his Office, they asked the personal staff of the Vice-Chancellor to vacate his office as also the personal staff of the Pro-Vice-Chancellor to do likewise. The Dean of Colleges and Dean. Students' Welfare, who were in their rooms

were also made to vacate their Offices and all the rooms were locked by the students. They started raising slogans that the officials of the University were not present in their Office at 10.00 AM.

The Vice-Chancellor invited the President and the Secretary of the Union to have a talk with him, but they refused. Similar attempts by other officers of the University to have a dialogue with the Students also proved futile.

On November 13, 1977, at 6.00 P.M. the Vice-Chancellor had a meeting with four Office bearers of the Students' Union. The students were advised not to act in the manner they did, and were asked to remove the locks which they had put up on the preceding day. After some discussion, the President of the Students' Union assured the Vice-Chancellor that the locks would be removed next day after the meeting of the Students Committee is held. However, around 11.00 A.M. on November 14, 1977, a group of 100 students went to the University, shouted slogans against the Vice-Chancellor and his colleagues and announced that the locks would not be removed and a dharna would be staged in front of the locked offices. Later on, at about 1.15 P.M., another group of students asked the agitating students to remove the locks so that the normal functioning of the University could continue. At about 8.45 P.M. a group of about 60 students went to the University and announced that the locks would be removed right then so that the normal functioning of the University could be restored from the next day. overpowered the Security Officer and the Chowkidars on duty and broke open the rooms, which had been locked earlier.

11. On November 15, 1977, around 1.30 P.M., a group of about 50 students demonstrated in front of the Vice-Chancellor's Office. Six of them met the Vice-Chancellor and other officials of the Delhi University and enquired whether the University hed lodged a complaint with the police against those

### (Shri Shyamlal Gupta]

who had broken open the locks on the previous night. The Vice-Chancellor explained to them that the University had not gone to the police either against those who had locked the rooms in an unauthorised manner or against those who had broken open the locks. This was in keeping with the policy of the University not to involve, as far as possible, police authorities in dealing with matters concerning students.

On November 16, 1977, a group of about 15 students started a "Dharna" outside the Office of the Vice-Chancellor.

Meanwhile, at their Emergency meeting held on November 13, 1977, the Executive Council of the University expressed deep concern at the action taken by a small group of students in locking the Central Offices of the University paralysing its functioning and appealed to all concerned, students, teachers, parents and the general public to give full support to the authorities in the normal continuation of the activities of the University and to strengthen the spirit of a larger concord for a more creative participation in the work of the University.

SHRI SHYAMLAL GUPTA: Sir, our Education Minister has already confirmed that the representations from teachers and students from both the Universities have been made to the Visitors and action may be taken in the near future. Sir, we should go to the root cause of this trouble, why the Jawaharlal Nehru University is a hot bed of intrigues. It goes back to the time when Professor Nurul Hasan •was appointed the Minister of Education. During the last five or six years he has appointed all his friends, the so-called Communists, into the teaching profession and also the students belonging to that given precedence. class have been (InSHRI JAGJIT SINGH ANAND (Punjab): It is good to start with the root cause.

SHRI SHYAMLAL GUPTA: The whole blame for this state of affairs in the Jawaharlal Nehru University and the Delhi University falls on the caucus created by Mr. Nurul Hasan, involving Professor R. S. Sharma, Mr. V. P. Dutt and others. This was very evident during the emergency that they were responsible for getting many teachers, about 250 teachers, and students arrested under MISA Why this trouble?

DR. V. P. DUTT (Nominated): Sir, on a point of order. I would like to ask whether it is permissible for an-hon'ble Member to attack another hon'ble Member and say that he was responsible for the arrest of students. If it is being allowed then you are allowing me to speak too. I would like to have the right to reply

SHRI SHYAMLAL GUPTA: I would request the hon'ble Minister to kindly get an enquiry made into the appointments of the Jawaharlal Nehru University since the time Prof. Nurul Hasan took the charge of the portfolio of Education. A probe should be made at least during the last five yeara in regard to the appointment of teachers and the admission given to certain classes of students. In my opinion, Sir. this should be done through a C.B.I, enquiry or let it be probed by some Commission.

Sir, there are instances where Professors and Principals have been sent abroad by the then Government and one Principal, Mr. P. L. Malhotra, who happens to be the brother of the suspended Vice-Chairman of the D.D.A, was also involved. This should be probed. During the last session myself and other friends requested the Minister of Education here to go into the details as to how Prof. Nurul Hasan was appointed in the Delhi University but so far nothing has been

Sir, in the Jawaharlal Nehru University. ..

Calling Attention

SHRI KHURSHED ALAM KHAN (Delhi): Sir, may I know whether this Calling Attention Motion is about the working of the Delhi and Jawaharlal Nehru University or it is with regard to Prof. Nurul Hasan?

(Interruptions)

SHRI SHYAMLAL GUPTA: Sir, it is to our knowledge how funds had been lavishly squandered away by the Jawaharlal Nehru University. In my speech on the University Grants Com-mission I had made it clear that Rs. 10,000 is the expenditure per student in the Jawaharlal Nehru University whereas the expenditure per student in other Universities is Rs. 1,000 only. Can we allow such things to happen there? There are 250 teachers. What is the student-teacher ratio in that University? How much money you are allowing to be by the Delhi Uni-ity? The D.U.T.A. President, Mr. Kohli...

SHRI K. K. MADHAVAN (Kerala): Sir, on a point of order. Sir, this Calling Attention pertains to the indefinite closure of the Jawaharlal Nehru University. If my hon'ble friend demands something more he should ask for a debate. If my hon'ble friend wants to know something about the University's working, this is not the time or method to have it examined.

SHRI SHYAMLAL GUPTA; Sir, during the Emergency, the D.U.T.A. President was slapped by one police

officer at Shahadara. The D.U.S.U. Secretary was badly beaten shame -fully. Chilly powder was dropped into his nostrils. More than 250 students of the Delhi University were arrested. The whole academic life was disrupted and a reign of terror prevailed. Naturally, the ghost of Emergency is still there. The aftermath in full of serious repercussions and that is why...

public importance

to a matter of urgent

SHRI K. K. MADHAVAN: How do' you allow him, Sir, to speak irrelevant things.

श्री उपसभापतिः सभी क्या स्थिति है, आप इसक बारे में बोलिए ।

SHRI SHYAMLAL GUPTA: I am coming to that. For the present there is discontentment in the Jawaharlal Nehru University and the Delhi University. So I would request the

hon'ble Minister to kindly to get affairs probed into through the appointment of a Commission or whatever he thinks fit so that the students' agitation is stopped.

I do not subscribe to the action taken by the students in the Delhi University of abusing their Vice-Chancellor or the other officers and locking their doors. But the Government should go into the reasons why they have done it and without it I do not think other universities also will work peacefully . . . (Interruption) ... I am a very old critic of the Delhi University but I do not like this attitude of the students in abusing the. officers and locking their offices. But we should go into the reasons why they have done it because the ghost of emergency is still there.

SHRI K. K. MADHAVAN: If you want the SHRI JAGJIT SINGH ANAND:

appointment of a commission in some other Yes, he will stick to it. form, how it through other itemg on agenda.

(Interruptions)

श्री इयाम लाल यादव : कल जब गह मंत्री जवाव नहीं दे रहे थे तो ग्राप चप बैठे

SHRI SHYAMLAL GUPTA: I was arrested during the emergency by the previous Government but they could not find any case against me to keep me in jail. The same way . . . (Interruptions).

श्रीकल्पनाथ राय (उत्तर प्रदेश)ः उप समापति महोदय, माननीय सदस्य सेन्टेसेज गलत बोल रहे है अंग्रेजी नहीं आती तो हिन्दी में बोलें।

said whatever I could. So I request the hon. Minister to give me a reply.

DR. PRATAP CHANDRA CHUNDER: Sir, on the Calling Attention Motion, after the statement is made, generally, with your permission, questions will be put but the hon. Member expressed his opinion on certain matters but did not put any question. Therefore, I am not called upon to answer anything on this.

श्री क्याम लाल यादव (उत्तर प्रदेश) : माननीय उपसमापति जी, माननीय शिक्षा मंत्री जी ने जो वयान दिया है, मैं समझता हं 每. (Interruption).

श्री श्याम लाल गुप्त : इसका मतलब है कि सबके साथ ऐसा ही करेंगे।

मान्यवर, शिक्षा मंत्री जी ने...

श्री कल्पनाथ राय: उपसभापति महोदय, श्यामलाल गुप्त जी का भाषण बेकार है, उसे रिकार्ड से स्पंज कर लिया जाय। सारी वेकार बातें हैं।

श्री दयाम लाल यादव: मान्यवर, जिला SHRI SHYAMLAL GUPTA: Sir, I have मंत्री जी ने जो बयान दिया है, मैं समझता हं कि वह इस देश की वर्तमान शिक्षा व्यवस्या के प्रति कोई न्याय नहीं है। उनका बयान बिल्कुल दुर्भाग्यपूर्ण है। उन्होंने केवल कुछ घटनायों का बयान किया कि उनके क्या कारण थे। इन दो विश्वविद्यालयों में जो हिन्द्स्तान के सर्वोच्च विश्वविद्यालय है उस तरह की स्थिति दुर्भाग्यपुर्ण है। ग्राज हिन्द्स्तान के लगभग 40 विश्वविद्यालयों में पढ़ाई-लिखाई ठप सी है, सिवाय इन दो विश्वविद्यालयों को छोड कर। मान्यवर चन्य किसी विश्वविद्यालय में न तो समय पर परीकायें हुई है और न ही समय पर कालेज खुले हैं। हमारे उत्तर प्रदेश में इलाहाबाद विश्वविद्यालय ग्रीर बनारस विश्व-विद्यालय अभी खुले हैं। इस नई सरकार के आने के बाद शिक्षा में यह नया संकट उत्पन्न हुआ है। छात्र शक्ति के बल पर जो सरकार सत्ता में बाई है, इस सरकार के जो शिक्षा मंत्री है, मुझे ऐसा लगता है कि वे शिक्षण संस्थाओं में इस छात्र शक्ति का दुरुपयोग करके वहां की व्यवस्था को ग्रस्त-वस्त करना चाहते है। मैं शिक्षा मंत्री जी से यह जानना चाहता हं कि जब वह यहां लोकतंत्र के उद्वारक वनकर

म्राये है तो, वे छात्रों का दुरुपयोग करके उन्हें ग्रपनी राजनीति का मोहरा क्यों वनाना चाहते है। क्या शिआ संस्थाग्रों में नई परम्परा स्यापित की जायेंगी? क्या छात्रों और युनिवसिटियों के माध्यम से पुरानी पीढ़ियों से चती या रही परिपाटियों पर इत्क्वायरी बैठायी जायेंगी ? क्या यह बात सही नहीं है। दिल्ली वृत्तिवासिटी में मान्यवर, मुझे यह बताने की जरूरत नहीं कि लाखों विद्यार्थी ग्रध्ययन करते हैं। 6000-6500 वहां पर प्राध्यापक है और जिसके वाईस चांतलर, प्रो-वाइस चांसलर हिन्दुस्तान के मूर्धन्य विद्वानों में ग्राते हैं। हा॰ महरोता भी ग्रीर डा॰ यू॰ एन॰ सिंह जो गणित के क्षेत्र में अपना सानी दुनिया में नहीं रखते। ऐसे विद्वान प्राध्यापकों के कपर विद्यार्थी परिषद के छात्रों ने जो ग्रिकिट ब्यवहार किया है वह ग्रशोभनीय ग्रीर निदनीय है ईन चीजों को देख कर हमारा सिर शर्म से झुक जाता है। इन छात्रों ने विश्व-विद्यालय के वाईस चांसलर को, उपकुलपति को भ्रपशब्द कहे, गालियां दी वें शब्द मैं सदन के सामने नहीं कह सकता । अपने कमरे में बैठ कर भी उन शब्दों को नहीं दोहराया जा सकता। इन के बारे में ग्रसत्य' निराधार ग्रारोपों पर शिक्षा मंत्री जी कहते हैं कि हम जांच बैठायेंगे। धगर मान्यवर इमरजेंसी की एवसेसिस थी इसके लिए शाह कमीशन बैठा हुआ है। इस मामले में वाईस चांसरल ग्रौर यूनिवर्सिटी के किसी भी अधिकारी का कोई दखल नहीं हो सकता, वह तो प्रशासन की जिम्मेदारी थी जिसके लिए शाह कमीशन बैटा हुआ है और बहां पर लोगों द्वारा शिकायतें भी गई होंगी। श्रेकिन मैं यह जानना चाहता हूं क्या शिक्षा मंत्री जी इन विश्ववद्यालयों में विद्यार्थी परिषद

के लोगों को रखना चाहते हैं। ग्रारं एस० एस० की विचारधारा वा ने लोगों को रखना चाहते हैं। यह सही बात है। इसीलिए उपद्रव किया गया, कालेज बन्द किए गए, ताला लगाया गया। फिर सत्यवती कालेज में जबरदस्ती घुस कर विश्वविद्यालय के छात्र संघ का अध्यक्ष जो विद्यार्थी परिषद् का व्यक्ति या जा कर कालेज का घंटा बजा दिया, तब छात्रों ने जा कर यूनिवर्सिटी का ताला खोल दिया स्रीर वहां की युनियन पर कब्जा कर लिया। छात्र संघ के ग्रध्यक्ष के ऊपर श्रविश्वास का प्रस्ताव पारित कर दिया और अब वह अध्यक्ष नहीं रह गया है। ऐसी स्थिति में मैं शिक्षा मंत्री जी से यह कहना चाहता हूं क्या इस तरह से जो ग्रव्यवस्था का जो वातावरण है वे पसंद करते हैं, इसको रोकने का प्रयास उन्होंने क्यों नहीं किया ? अगर एकेडेमिक पहलुओं पर जांच होनी है तो उसके लिए एकेडेमिशियनस को नियुक्त किया जाना चाहिए वे जांच कर सकते हैं। लेकिन जो टीचर विधिवत नियुक्त किए गए ग्रीर विश्वविद्यालयों में काम कर रहे हैं उन्हें राजनैतिक विचारधारा के कारण हटाया जाना कहां का न्याय है। चाहे वे किसी विचारधारा के रहे हों, चाहें सी० पी० एम० के हों या किसी और पार्टी के। तो इस पर मैं जानना चाहुंगा कि सरकार की स्पष्ट नीति क्या है? क्या यह सरकार अपनी राजनीतिक विचारधारा वाले लोगों को, श्रपने समर्थंकों को, यूनिवर्सिटीज में वाईस चांसलर नियुक्त करना चाहती है। विजिटर राष्ट्रपति हैं, चांसलर एक जगह उपराष्ट्रपति हैं, एक जगह प्रधान मंत्री हैं, वे इस तरह से (शी श्याम लाल यादव)

नियुक्ति कर सकते हैं, इसमें मुझे कोई भ्रापत्ति नहीं हो सकती।

एक बात मैं जवाहरलाल नेहरू युनिवसिटी के बारे में जानना चाहता हूं। वहां पर बध्ययन, बध्यापन कार्य चल रहा था, सी० यी० एम० के छाल संघ संगठन ने उपद्रव किया। आप जानते हैं वहां पर डा० नाग-चौधरी कलकत्ता के बहुत प्रतिष्ठित फिजिनस के बिद्वान तथा जो रक्षा मंत्रालय में सलाहकार भी रह चुकें हैं भीर योजना भ्रायोग के सदस्य हैं इन जैसे मूर्धन्य विद्वान श्रादमी जो कि वहां के बाईस चांसलर हैं उसके ऊपर गाली-गलीच तथा आक्रमण किया गया और उनके ऊपर एक्सेसिज हुई। कोई श्रध्यापक गिरफतार नहीं हुआ, कुछ लड़के जरूर हुए, इसकी जांच जाह कमीशन करे, मैं नहीं समझता कि शिक्षा मंत्री जी के पास इसका क्या ग्राधार है। धगर जांच करनी है तो वहां के टीचर्स ने जो प्रस्ताव पास किया था, कुछ नामों का पैनल या, उनका समर्थन किया था, उसको ले कर थाप जांच कर सकते हैं देख सकतें हैं लेकिन यह नहीं हो सकता कि जो टीचर्स नियुक्त किए गए चाहे स्थाई या ग्रस्थाई, उनको आप हटाने का प्रयास करें. (Interruptions)

श्री उपसभापति : कृपया समाप्त कीजिए ।

श्री क्याम लाल यादव : ग्रभी समाप्त कर रहा हूं। ग्रंत में मैं यह कहना चाहता हूं कि यूनिवॉसिटोज में इस तरह करना चाहिए कि जो जिसा की ग्राटोनोमी है, उस पर याकमण नहीं करना चाहिए। अभी श्याम लास गुप्त जी कह रहे थे वहां पर सी० बी० आई० द्वारा जांच होगी। इस सी० बी० ग्राई० पर देश को कोई विश्वास नहीं रह गया है। जनता पार्टी ने खुद इस बात को साबित कर दिया है कि सी० बी० माई० सरकार के इशारों पर चलती है। यह वहीं सी० बी० आई० है। आज वही सी० बी० आई० सरकार के इशारों पर चलेगी धीर जब नयी सरकार आएगी तो फिर इसकी जांच होगी। इस दिल्ली नगरी में सी० बी० आई० और एक पुलिस के डी० ग्राई० जी० के नेतृत्व में लोगों को टोरचर किया जा रहा है। उन्हें इस लिए टोरचर किया जा रहा है कि वे प्रधान मंत्री श्रीमती इंदिरा गांधी के खिलाफ तथा दूसरे मित्रयों के खिलाफ ब्यान दें। लोगों को नंगा करके लिटाया जा रहा है। स्टेट गवर्नमेंटस ने टोरचर गृह खोल रखे हैं। इसकी जांच होनी चाहिए । यह सी॰प्बी॰ श्राई॰ बहुत निक्कमी है। यह सी० बी० माई० भ्रष्ट है। यह सी० बी० भ्राई० राजनीति से प्रेरित है। इस में भ्रव किसी को कोई विश्वास नहीं रह गया है, सी० बी० आई० दुध की धोयी नहीं है। कल भी इसने गलत काम किया आज भी वह गलत काम कर रही है। मैं माननीय मंत्री जी को कहना चाहता 🖁 भगर उन्होंने शिक्षा के क्षेत्र में सी० बी० आई० को भेजा तो देश में ऐसा विद्रोह फैलेगा जिसकें यह सरकार भी खतम हो जाएगी जैसे पहले की सरकार खतम हो गई। इसलिए ै श्रागाह करता हूं श्रीर शिक्षा मंत्री जी 🛊 जानना चाहता हूं कि उनकी नीति क्या है

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दसको स्पष्ट करें। छात संघ के कहने पर इस तरह श्रध्यापकों का, वाईज चांसलरों का, श्रध्यापकों का ग्रौर देश के मूर्धन्य विद्वानों का अपमान हो, गाली दी जाय तो कोई बाईअ चांसलर बनने को तैयार नहीं होगा, हां पुलिस ग्राफिसर जरूर बन सकते हैं ग्रौर ग्राप जनको बना सकतें हैं।

हा अताप चन्द्र चन्द्र : मान्यवर, शाननीय सदस्य ने इतने सवाल उठाये, मैं नहीं जानता कि किस किस के जबाव यहां पर दे सक्ता। मैं कोशिश कर रहा हूं संक्षेप में कहने के लिए। मैं मान्यवर सदस्य से सहमत हुं कि शिक्षा के बीच में भीर युनिवर्सिटी के ग्रदंर में स्वतंत्रता होनी ही चाहिए। मैंने पहले ही कहा कि हमारी सरकार की नीति भी ऐँसी है। तो इस पर मैं बिल्कुल सहमत हं। इसलिए जब छात्र मंडली मुझसे मिलनें के लिए प्रायी थी भीर फिर बध्यापकों को मंडली भी आयी थी तब मैंने यह साफ कह दिया कि म्निर्वासटी चलाने के लिए एक्टस ग्रौर **स्टैंचय्ट्स हैं** उसके मुताबिक चलना ही पड़ेगा । **ए**क्टस के खिलाफ हम कुछ काम नहीं कर पायेंगे और जितनी शिकायतें हैं जो इमरजेंसी कें दौरान हुई इसके लिए हमने शाह कमीशन को नियुक्त किया है और भ्रापको इन शिकायतों की शाह कमीशन के सामने पेश करना होगा. फिर यह पता चला कि जवाहर लाल नेहरू युनिवर्सिटी छाल संघ नें शाह कमीशन के पास एक दरखास्त पेश कर दी तथा दिल्ली युनि-वर्सिटी की ग्रोर डाक्टर गोविन्द राय चौधरी •a behalf of the Delhi University, Shri Govinda Rai Choudhry, Member of the Court of Delhi University, has already placed his view point about the misuse of authority, subversion of lawful process conventions in matters recruitment and admissions and other excesses committed by the authorities of the Delhi University, before the Shah Commission. So, the joints which have been urged by the Teachers Union of the Delhi University and also by the Students Union

of the Delhi University are not within the cognizance of the Shah Commis sion.

हमारी सरकार यह नहीं चाहती कि 2 संस्थाएं हो, 2 कमीशन बैठें। एक को ही इन पर जांच करनी चाहिएं तो इसलिए जितनी इमरजेंसो के दौरान शिकायतें थी वह वहां की जायेंगी तो इससे क्या है, इमरजेंसी के अलावा जो है.

In the management of the University, if there are some defects, we are examining these points and we are trying to sift the complaints regarding matters which were not concerned with the Emergency, and if we find that a prima facie case has been made out, certainly steps will have to be taken If that is not so, I am afraid, it will not be possible for us to do much. Now, in the present instance, the stu dents have started this agitation in the first place for the removal of the Vice-Chancellor and some of the Professors. Now this Government has got no power to remove the Vice-Chancellor and the Professors. How can the Government take law into their hands and do something which is patently illegal? This Government cannot do anything in spite of the fact that the agitations are going on. So, I tried to explain to them. They have met me several times on appointments, and even without appointments; whenever the teachers' representatives or the students' representatives have come to the, I have gone out of the way and discussed these points with them thread bare. But, unfortunately, the have not listened to us, and we art in this position. So, I make it quite clear that I am one with the Hon. Member in the opinion that we are very much purturbed at the incidents of campus unrest in different parts at the country,, and I would certainly appeal to all concerned to bring back peace within the campus. If there are any real grievances, certainly these cases can be gone through in a proper way.

SHRI JAGJIT SINGH ANAND: Mr. Deputy Chairman, Sir, I am one with the hon. Education Minister in bringing peace to the campuses of both the universities. I only want to ask, is it a fact that the seeds for the agitations which are going on today were sown in May 1977 both in the Jawaharlal Nehru University and in the Delhi University? Is it further a fact that the student bodies agitating in both the universities have employed similar tactics... (Interruption) According to Press reports, in May 1977 in both the universities... (Interruption) Let him take permission, get up and speak. I would like to reply to him. (Interruption) We do not at all mind your interruption. It is infructuous interruption/ Does the hon. Minister notice that in the agitations started by way of representation in May 1977 in both the universities, similar tactics were employed to prevent the university authorities from carrying out their normal functioning in the universities? In one case, the Vice-Chancellor prevented from entering university and in another case, the rooms of the Vice-Chancellor, the Pro-Vice-Chancellor and the Dean of Colleges were locked. Then again, is it a fact that in both cases, demands are being made to remove the Vice-Chancellors and other eminent people without giving them any chance to face an enquiry? Further, is it a fact that the Vice-Chancellor of the Jawaharlal Nehru University has written to the Chancellor himself, that is,, Shri Morarji Desai, that he is prepared to face any enquiry? Is it a fact that this is sought to be done violating all principles of natural justice and also violating all principles of the rule of law? Then, Sir, I have come to politics from the students' movement,. I started 40. years ago. I had been the head of a strong students' movement. I have never seen a students' body which refuses to negotiate with the Vice-Chancellor when it is asked to negotiate. I am yet to see a body... (Interruption) He is talking of culprits. They are prominent scientists educationists of the country. Dr. E. D. Nag Chaudhuri is the most emi-

nent physicist produced by the country. I might have had differences With Dr. Nurul Hasan after he became the. Education Minister, but before he came here, he was a prominent historian, internationally known. And then there is Prof. R. S. Sharma. The real thing is, they are adopting an offensive attitude in order to hide what they are themselves doing. I want the hon. Minister to tell me whether it is a fact or not that in 14 colleges the governing bodies were changed after the take-over of the Janata Government in Delhi and that in one college,, the Ramjas College, seven out of 10 new appointments went to RSS men? And they were blocking normal functioning with slogans like

# ''ग्रारः एसः शर्याको जाना होगा हिन्दूधर्मवचानाहोगा।''

Is it not a new caucus? I am not at all defending anything that happened" during the emergency. Let them go to the Shah Commission or let them appoint any other commission. But is this not a new caucus?' Is it the fault of our people that this reactionary, ideology has failed to produce people like Dr. Nag Chaudhuri, Prof. Satish Chandra and Prof. R. S. Sharma? Are they not giving a had name to the dog to hang it? Are they not trying to impose their own ideology on others? For example, in the Jawaharlal Nehru University, the Students' Union demands that Mr. Darshan Singh, the Security Officer, must go. But the Karmachari Union has said "If the Security Officer is made to go, we will bring down the university; even the essential services will stop." What is the University Vice-Chancellor to do? In the Jawaharlal Nehru University, it is an open combination between, the extreme left and the extreme right The RSS, on the one hand, and the; CPI(M),, on the other, are ganging up and this gang-up is losing fast. They are demanding that the Vice-Chancellor must go before the university starts functioning. This is what the Students' Union led by the CPUM) is. demanding. But students have come forward—not the NDF, but the UDF

SHRI VISWANATHA MENON (Kerala): I am surprised that the Education Minister is talking a lot of law and order. He represents a movement opposed the caucus in power and at that time the Congress party which was in

power was also talking in the same

language abcu\ law and order. The same

language is being used by the present Educa, tion Minister also.

The problem is very simple. The students are agitating on a very parti, cular point about the misbehavioui on the part of the caucus of the University. That problem has to be solved. How to solve it? Without solving it, if you speak of law and, order and behaviour of the students, all I can say is that it is out of context.

I do not want to answer my learned friend from the CPI who spoke of alignment of CPI(M) and RSS. The point is: What is the demand of the students? The demand of the stu-dents is that there should be an in-quiry into the conduct of the big shots in the University, including the Vice-. Chancellor and if that inquiry should be impartial and proper, the Vice Chancellor, etc. should not be there because, otherwise, they will try to influence and the inquiry will not be proper. This is the only simple demand. To confuse this simple demand with talk of law and order and to create a situation involving students all over India is very bad.

I want to remind Dr. Chunder of, his visit to Trivandrum when he had to face student demoMstrators on this question. The students were beaten and some students were put in jail by the Congress Government in Kerala. Why create a situation? He can conduct an inquiry into the affairs of these two universities. Why wait for the Shah Commission's findings? Why not have another Commission? What is wrong in that? Why complain about students taking part in politics. Please not consider them to be hooligans. They want a solution

-and they are saying, "We are all for an enquiry, but please, let the university be opened. Please, let there be normalcy; please, let there be a method in the madness." And the Students' Union led by the CPI (M) is losing. I want to know whether the hon. Education Minister will give us an assurance that these methods, bypassing all democratic norms, bypassing all students' union activities, bypassing all rules of justice, will not be tolerated. Whatever action has to be taken may be taken by way of a judicial "enquiry and so on; there I am one with him'. But will he give an assurance that this sort of lawlessness to impose a motivated ideology from below through the students and from above by the Government will not be tolerated in this country?

DR. PRATAP CHANDRA CHUNDER: I have not made any comment and I do not want to make any comment on the political composition of any student movement. I myself had been connected with the student movement for a long time when I was the first elected president of Calcutta University Students' Union. And our respected Dr. Z. A. Ahmad knows it because he was" also connected with the movement in those days. But that is not a matter which is arising from this point.

There is the closure of the Jawaharlal Nehru University and also of the Delhi University. But in the case of Delhi University, the students have locked the doors and we find that the locks have been broken open. It is also true that almost every political party is trying to fish in the troubled waters of student unrest which is the most sorry state of affairs. Unless we can clear the universities of such involvement of political forces, it will not be possible for us to run the universities in a proper manner. Here, the Government's position is very dear. It will proceed according to law and will not be a party to any illegality.

[Shri Viswanatha Menon] to their problem. We are all products of students' movements and I am proud of it ....

SHRI SHYAM LAL YADAV: But they cannot take liberty. . . .

SHRI VISWANTHA MENON: Please sit down. During our indepen-.dence struggle, what was the role of students? Do not talk of students entering politics. Students were always the leaders of that movement in ,the country. Therefore, do lot talk about that. Some of you may be old people, or some of you may be sitting here members. But, otherwise, nominated most of the leaders sitting here arc the products of students' movements. find fault with the student don't Jawaharlal movement in Nehru University or in the Delhi University. When they put up a just and reasonable demand, the Minister can solve the problem without any difficulty. But he is trying to evade the problem in the name of law order and he is trying to confuse the situation and trying to create a new situation. I am finding fault with the Janata Government and I am finding fault with the Janata Minister who is talking a about the caucus and all that. Why not look .into the misdeeds reported to have been committed toy the Vice-Chancellors and other persons who were in power in these two Universities? My simple question is this: Is he willing to have an inquiry into the affairs of these two Universities? Will he see to it that at least during the period of the inquiry, these Vice-Chancellors are asked to take leave and go so that there will he an impartial inquiry? I want a straight answer from him.

DR. PARTAP CHANDRA CHUN DER: sir, my answer has been very straight and I do not know why the honourable Member is trying twist my answer. I have told House very clearly that insofar as the complaints which relate to the so--celled emergency excesses

VISWANATHA SHRI MENON: Why do you say "so-called excesses"?

DR. PRATAP CHANDRA CHUN-DER: So far as these things are concerned, they are placed before the Shah Commission by the Students' Union of Jawaharlal Nehru University. Similarly, one Member of the Delhi University, Dr. Govind Rai Choudhury, has placed similar matters before the Shah Commission regarding the Delhi University. Therefore, it is not correct to say that the students or the teachers are not getting any justice. They can certainly get justice and the Government is not shutting out any justice. The only point is whether a parallel commission of inquiry or a committee of inquiry should be set up and the Government feels that it would not be worthwhile and that it would not be proper and it will take away the powers of the Shah Commission which the Government does not want. If there is any matter which does not concern the emergency excesses, in other words, in the ordinary management of the university if there is any irregularity, then the question might arise as to whether a special inquiry under the Acts of the Universities can take place. question I do not know why the honourable Member is criticising the Janata Government or criticising me when we are? not shutting out any inquiry, but we are going to proceed according to the rules and regulations and Acts and the statutes. Does the honourable Member expect that the Government should flout all the Acts and the statutes?

SHRI VISWANATHA MENON: I do not know why a parallel inquiry into the affairs of these two Universities cannot be held especially in the special situation that prevails now. You can solve the problem that way.

DR. PRATAP CHANDRA CHUN DER: I have already explained that —I do not want to repeat—the Janata Government feels that it would to

absolutely unwanted and that will actually take away the powers of the Shah Commission.

SHRI U. K. LAKSHMANA GOWDA (Karnataka): Sir, it is really a sorry state of affairs that these two premier Universities in the capital are facing these difficulties, I would first appeal to my colleagues of the different poli-cal parties not to use this issue to get into the background of these things, but to try and solve the problem and save the situation and help the Education Minister in seeing that the Universities start functioning again. Sir, let us not go into the background of all these things. I am happy to note that the Education Minister has been meeting the students and he has said that since a reference has been made to the Shah Commission in respect of the excesses, they would be looked into and he has also said that he would consider the question of a Visitorial inquiry. The talks are going on in the Jawaharlal Nehru University and the University is closed and the trouble has started in the Delhi University. I would like to know whether he would, even at this stage, again call the representatives of the Unions, for example, the IN University Students' Union, the United Democratic Front, etc. who are asking for the reopening of the University, and have a talk with them. Sir, we all agree that it is not possible for the Education Minister to straightway dismiss the Vice-Chancellors and the other officers because these are autonomous bodies. But he tan think of having an inquiry, a Visitorial inquiry, even to find out whether there is a prima facie case in so far as those matters are concerned which are covered by a reference to the Shah Commission? I would only request him to call the representatives of the different Unions again and have a dialogue with them, and I am sure he will succeed. He did the same thing in the case of the Delhi University. At the came time, I will request my hon. friend3 here who are connected with the student

movement and those who have been the office bearers of the University, not to make this as an issue of party politics, because if we go to that length we will not be solving the problem and we will not get the students to come hack to the colleges. Our effort now should be to see that the Universities start functioning, and if there are grievances there should be an inquiry. I cannot understand why the Education Minister cannot call the representatives of the Unions and tell them these things again. I know he has met them several times, but the situation has slightly changed now as I understand it, and if he puts to then that a Visitorial inquiry will be held in matters other than those referred to the Shah Commission, a solution will be forthcoming. I will only request him to reply to this point, because he has already replied to many of the questions.

DR. PRATAP CHANDRA CHUN-DER: I am prepared to meet the students at any time if they would like to see me, and I would also request the hon. Members to help me in the solution of the problem. But as regards the Visitorial inquiry, I have already said that a prima facte case has to be made out. Simply because charges have been made may not entitle us to re commend a Visitorial inquiry, because we consider that this is a very serious matter concerning the management of the University.

ब्बी नागेश्वर प्रसाव ज्ञाही (उत्तर प्रदेश): श्रीमन मेरा व्यवस्था का प्रश्न है। मंत्री महोदय बहुत देर से एक बाव को टाल रहे हैं। इमरजैसी के दौरान जो कुछ हम्रा उसमें मैं नहीं जाना चाहता। मैं साफ शब्दों में म्राज जो विद्यार्थी परिषद के लोग हिलगनिज्म कर रहे है उसकी मैं निन्दा करता हुं। लेकिन एक गम्भीर बात है वह यह कि क्या शिक्षा मंत्री जी यह चाहते हैं कि वह जब शिक्षा मंत्री न रहे तो म्राज ही उनकी नियुक्ति दिल्ली यनिवीं तटी में कर दी जाए।

public importance

श्री उपसमापति : ग्रापने ग्रपनी बात कह ली। ग्राप यही कहना चाहते थे न ?

श्री नागेश्वर प्रसाद शाही : भूतपूर्व शिक्षा मंत्री ने दिसम्बर, 1975 में श्रपनी नियेक्त दिल्ली युनिवर्सिटी में करा ली ग्रीर मार्च, 77 में वहां उन्होंने जोइन कर लिया।

थी उपसभापति : उससे इसका क्या सम्बन्ध है ?

श्री नागेवनर प्रसाद ज्ञाही: यह. मैनेजमैंट से सम्बन्धित है। अगर मंत्री जी चाहे तो मैनेजमेंट के संबन्ध में जांच हो सकती है, यह मैं कह रहा हं। अगर देश का शिक्षा मंत्री इतना वहा घ्राष्टाचार करेगा कि अपने विभाग में दो साल या तीन साल पहले ही से अपनी नियमित करा ले वह इसलिये कि जब वह मिनिस्टर न रहेतो बहां पर जोइन कर सके यह उचित नहीं है। शिक्षा मंत्री जी ने प० जी० सी० के चैयरमैन को नियक्त किया और दिल्ली युनिवर्सिटी के वाइस चांसलर को नियुक्त किया ताकि इनकी साजिश से श्रवनी नियवित करा सकें। इसलिये मैं यह चाहता हं कि क्या इस भ्रष्टाचार की जांच मंत्री जी कराने को तैयार हैं ?

श्री उपसभापति : श्री प्रकाशवीर शास्त्री ।

भी नागेश्वर प्रसाद शाही : मैं जवाब चाहता हूं।

भी उपसभापति : ग्रापने पोइंट आफ धार्डर उठाया था।

श्री नागेक्वर प्रसाद शाही : मैं यह जानना चाहता हं कि क्या मंत्री ज भ्रष्टाचार की जांच करायेंगे?

श्री प्रकाशवीर शास्त्री (उत्तर प्रदेश): उपसमापति जी, हमारे विश्वविद्यालय विद्या के मन्दिर है और इनमें नये भारत का निर्माण हो रहा है। जनता पार्टी के लोगो के बच्चे भी विश्वविद्यालय में पढ़ रहे हैं, कांग्रेस के लोगों के बच्चे भी विश्वविद्यालय में पढ़ रहे है. सी० पी० एम० के लोगों के बच्चे हो, वे भी इन विश्वविद्यालयों में पढ न है और राष्ट्रीय स्वयं सेवक संघ के लोगों के बच्चे भी इन विश्वविद्यालयों में पढ रहे है। इस तरह से विश्वविद्यालयों में पूरे भारत का प्रतिनिधित्व है। अगर. कोई भी दल, कोई भी संगठन विश्वविद्यालय के बान्तरिक बातावरण को विक्रब्ध करने का प्रयास करता है तो संसद के सभी वर्गों के सदस्यों को चाहिये कि वे सम्मिलत रूप से इसकी निन्दा करें जिससे हमारे विश्वविद्यालय का बातावरण दूषित होने से बच सके। जब इसको दलीय प्रक्रन बनाया जाता है तो विश्वविद्यालयों के अन्दर आन्तरिक अशान्ति पैदा होती है। कल इसी से सम्बन्धित एक प्रश्न था जिसमें यह पुछा गया था कि देश में छात्रों में. श्रसन्तोष क्यों बढ़ रहा है। इसका उत्तर देते हुए शिक्षा मंत्री ने कहा कि यन्य कारणों के यलावा -राजनीतक कारणों से भी विश्वविद्यालयों में छात्र असन्तोष बढ़ रहा है। यह बात शिक्षा मंत्री महोदय ने एक प्रश्न का उत्तर देते हुए कही है। उन्होंने जिन विश्वविद्यालयों में ग्रसन्तोष. की चर्चा की है उनमें कई स्थानों की स्थिति को गम्भीर बताया है। इस प्रकार से जिन राज्यों की स्थिति गम्भीर बताई गई है वे है बिहार, मध्य प्रदेश, राजस्थान, उत्तर प्रदेश और पश्चिम बंगाल। लेकिन कुछ विश्वविद्यालय की घटनाय्रों को उन्होंने सामान्य बताया है जिनमें ग्रसम, गजरात, हिमाचल प्रदेश, केरल, महाराष्ट्र, उड़ीसा और दिल्ली आते है । इन विश्वविद्यालयों को उन्होंने सामान्य घटना

वालों में रखा है। जब दिल्ली के दो विश्वविद्यालयों में ये घटनाएं हो रही है भ्रौर उनको उन्होंने सामान्य बताया है तो पता नहीं उन राज्यों में क्या स्थिति होगी जिनमें गम्भीर गड़बड़ी है। इससे आप ग्रन्दाजा लगा सकते है कि वहां पर किस प्रकार की स्थिति हो रही होगी।

Calling Attention

एक बात मैं विशेष रूप से कहना चाहता हुं भीर अपने देश के प्रधान मंत्री श्री मोरारजी देसाई को इस बात के लिए बधाई देना चाहता हं कि जब वे दिल्ली विश्वविद्यालय के छात्र संघ का उद्द्याटन करते के लिए गये तो उन्होंने जिस साहस के साथ दो बातें कहीं है वे ध्यान देने योग्य हैं। पहनी बात तो यह थी कि विद्यार्थियों ने कुलगति को नीचे बैठाया हमा या और छात्र संघ के मधिकारी भीर पदाधिकारी ऊनर बैठे हए थे। श्री मोरारजी भाई ने कहा कि अगर मैं इस विश्वविद्यालय का कुलरति होता तो इस फंक्शन में ग्राना भी पसन्द न करता। जिस तरह से कुलाति के साथ व्यवहार किया गया है ग्रीर जिस तरह से उनको नीचे बैठाया गया है, यह उचित नहीं है। दूसरी बात श्री मोरारजी भाई ने यह कही कि श्राप लोग देश में भ्रष्टाचार मिटाने की बात करते है, लेकिन इन यनियनों का इलेक्शन लड़ने के लिए ग्रापके पास पैसा कहां से आता है ? ये बातें श्री मोरारजी भाई ने यनियन का उदवाटन करते हुए अपने भाषण में कही। मैं चाहता हं कि इन बातों पर गम्भीरतापूर्वक विचार किया जाय। जिस तरह से प्रधान मंत्री श्री मोरारजी देसाई ने दिल्ली विश्वविद्यालय यनियन के अधिकारियों और विद्यायियों को खरी और कड़ी भाषण में चेतावनी दी उसी तरह से ग्राज शिक्षा मंत्री स्पष्ट बात को कहने में क्यों घबराते है और यह बात क्यों कहते है कि विश्वविद्यालय की परम्परा के ग्राधार पर कोई कार्यवाही की जाएगी। उनको स्पष्ट भाषा में कहना चाहिए कि विद्यार्थियों के दबाव में ग्राकर किसी भी विश्वविद्यालय के ग्रध्यापक या कुलपति के विपरीत कोई कार्यवाही नहीं की जा सकती है। ये दोनों विश्वविद्यालय केन्द्रीय स्तर के विश्वविद्यालय हैं भीर ये ऐसे विश्वविद्यालय है जिन पर देश को अभिमान है। वे ऐसे विश्वविद्यालय हैं जिनमें देश के चुने हए शिक्षा विशेषज्ञ कार्य करते हैं। दिल्ली विश्वविद्यालय सारे भारत के विश्व-विद्यालयों के लिए धव तक एक धादमें वना हुआ था। आज तक दिल्ली विश्व-विद्यालय में कभी इस प्रकार की घटनाएँ नहीं हुई । समय पर परीक्षाएं हुई भीर समय पर परिणाम घोषित हए । सारी फॅंगल्टी अब तक ब्यवस्थित ढंग से चलती रही। अब स्वतंत्र होने के बाद और जनता पार्टी की सरकार धाने के बाद ग्रीर प्रधान मंत्री श्री मोरारजी देसाई जैसे सख्त व्यक्ति के सरकार में ग्राने के बाद थाज यह सब क्या हो रहा है ? यह दिल्ली विश्वविद्यालय गड्बड़ी श्रीर शरारत का थ्रहा क्यों बन गया है ? जहां तक प्राइमाफैसी केस का सवाल है, वहां पर चांसलर भीर विजिटर के तीन प्रतिनिधि हैं। इनके नाम है-भी प्रेम कुपाल जो पहले शिक्षा मंत्रालय के सचिव थे, दूसरे हैं श्री रंबाबा जो एक ग्राई० ए० एस० ग्रधिकारी थे ग्रीर तीसरे है श्री किदवई जो युनियन पब्लिक सर्विस कमीशन के चेयरमैन हैं। ये लोग चांसलर ग्रौर विजिटर के प्रतिनिधि है। इनके माध्यम से धाप प्रारम्भिक जानकारी ले सकते है और ग्रगर कोई केंग बनता हो तो आप ग्रागे की कार्यवाद्वी कर सकते हैं । विद्यार्थियों ने विश्व-विद्यालय के कार्यालयों का ताला बन्द कर दिया, यह बहत चिन्ता का विषय है। मैं दिल्ली विश्वविद्यालय के ग्रीध-कारियों को धन्यवाद देना चाहता हूं। ग्रगर वे चाहते तो पुलिस को बुलाकर

## श्री प्रकाम श्री सास्त्री]

ताले तुड्वा सकते थे । प्राज हमारे विश्वविद्यालयों का बाताबरण दिन प्रति दिन विगडता जा रहा है। कूलपति के कार्यालय पर ताला, उप-कुलवित कार्यालय पर ताला भौर हैड भाफ दी डिपार्टेबेंट के कार्यालय पर ताला, यह क्या हालत हो रही है ? क्या इस प्रकार की शिक्षण संस्थाओं में नये भारत का निर्माण हो सकता है । मैं चाहता हूं कि शिक्षा मंत्री को दढ़ता के साथ घोषणा करनी चाहिए कि चाहे जवाहर लाल नेहरू विश्वविद्यालय का सवाल हो या भारत के ं किसी भी अन्य विश्वविद्यालय का सवाल हो, भगर विद्यार्थी इस प्रकार से गड़वड़ी करेंगे तो उनके आगे अब कर युनिवर्सिटी बान्ट्स कमीशन बीर शिक्षा मंत्रालय किसी प्रकार का कोई निर्णय नहीं ले सकता है । जो उचित निर्णय होगा, बही किया जाएगा । मैं चाहता हूं कि शिक्षा मंत्री संसद के माध्यम से ग्राज इस प्रकार की घोषणा करें । दूसरी बात में यह कहना चाहता हं कि जो नत रेन्द्रीय दिल्ब-विद्यालय हैं इनका एक ऐतिहासिक कैरेक्टर रहा है। उसके करर देश को प्रशिमान रहा है। इनके ऐतिहासिक कैरेक्टर की रक्षा हो सफे, इसने लिए ज्ञाप नया कदम उठाने जा रहे हैं, इन दो वालीं को बारे में में विशेष रूप से जानना

the hon. Member have already been met croterie is found around the Vice-Chancellor. by my earlier reply. As regards the improvement of these universities, this is a matter which will have to be taken up about the UGC. Prof. with the University Grants Commission.

What, SHRI K. K. MADHAVAN: about the opening of the University

DR. RAJAT KUMAR CHAKRA BARTI (West Bengal): Sir, the campus trouble is nothing new. It is not as if today something new is happen ing. This has been going on for more than 50 years. But, Sir, the variety change;-. What I would like to say 'in that it is no good to simply blame either the RSS or the Communist Party or the Congress and so on. We have to see as to what is happening. According to Newton's third law, Sir., every action has an equal opposite reaction. What happens is whenever a party comes to power, their students wing tries to take control of the University and the institutions and so on. At that time they try to get rid of whatever previous appointee that is there whether it is the Vice-Chancellor or some other appointee-Sir, because of shortage of time, I would' like to cite only two examples here. 1969, in West Bengal when the United Front

a there, there was one professor who was a Congress sympathiser. He was dragged out a cycle rickshaw, beaten up and from the Jadavpur University. driven out of What had happened in retaliation? In 1972, Controller of Examinations of the the same University who was a ser of the CPM was dragged out and suspended by Vice-Chancerllor This is going on in every institution.

So, it is regrettable

### that the people,

the academicians whom we pick up for such high posts in the academic world do not behave as academicians. It is a pity. Sir, it has DR. PRATAP CHANDRA CHUNDER: been alleged that one of the Directors of the Sir, I have made it cleat that under the Indian Institute of Technology, when he Act and the statutes which govern these assumed office said just prior to the universities, we have no power to remove emergency "I have treated the Naxalites. I the Vice-Chancellor or any officer have stopped the Naxalites in West Bengal. mentioned in these demands. Therefore, And I can tackle the Jana Sangh over here in the points 1 P.M. that have been raised by Kanpur." Similarly, some boasting of some

Sir, the last example I would like to give is

Satish Chandra's name has been mentioned here. Sir, the All-India Council for Technical Education which is the highest body in our country recommended that one of the Departments of the Jadavpur University, the Mechanical Engineering Department, consisting • of 82 teachers—Sir, you just imagine one Department having 82 teachers should be divided into two parts. A separate department of Applied Mechanics is to be created. This has been passed by the Syndicate of the University. And the whole thing has been forwarded to the UGC. The UGC's visiting team went there and they' made a recommendation. Sir, the whole thing been discussed except recommendation of the All-India Council for Technical Education:

MR. DEPUTY CHAIRMAN: It is not relevant here.

DR. RAJAT KUMAR CHAKRABARTI: Sir, it is relevant in the sense that it is not an isolated problem. The hon. Minister has pointed out that a complaint has been made against the Chairman of the UGC. What I would like to know from the hon. Minister is that it is not a question of repeatedly saying that the Emergency cases have gone to the Commission. Sir, the Shah Commission' may take years because after all they are dealing with big fries. They are not going to look into the small fries. It may take years before these cases come up. But he should appoint an enquiry committee to look into the affairs of not only this University but all the universities in this country wherever this student trouble is goini- on. Sir, I may mention only one point. I am a member of the governing body of the Indian Institute of Science, Bangalore. Can you show me a single day when a strike has taken place over there? Why is it that not a single strike has taken place there in the Indian Institute of Science, Bangalore? Sir, it is because the Director who is there is very impartial and he talks with the students, talks to the staff and he can

tackle the problem because he is air-academician. So, my request to the hon. Minister is that in future, whenever he picks up people, persons of integrity should come over there. They should not be afraid of or they should not interfere in the affairs of the Government. They should obey their own conscience as academicians. Thank you, Sir.

DR. PRATAP CHANDRA CHUNDER; Sir, he expressed his opinion not on any speific question. Only in the last he said that there should be a parallel enquiry committee.

. DR. RAJAT KUMAR CHAKRA-BARTI: No. no.

DR. PRATAP CHANDRA CHUNDER: But I have already said the viewpoint of the Government in this matter.

MR. DEPUTY CHAIRMAN: Dr. V. P. Dutta.

DR. V. P. DUTT: Sir, I am rising only on a matter of personal explanation. Sir, I would have normally treated with contempt the psychopathic ravings. I have done so before. A thinks have been said outside. Since in this august House a serious allegation was made, though I do not regard the Member (Shri Shyam Lal Gupta) making it very responsible, still because it was made in the House, I would like to say that I had no administrative post in any University, in the Delhi University or anywhere else during the emergency. I was not even the head of a department. I wag not the Vice-Chancellor nor even the-Pro Vice-Chancellor. I had an admi-position.

SHRI NAGESHWAR PRASAD SHAHI: What a guiding force. A guiding force indeed.

DR. V. P. DUTTA: Therefore, the question of my forming a part of the caucus—whatever that might mean-did not arise. I regard it as blatant, unalloyed lie for any one to say that I had anything to do with the arrest of any teacher either in the Delhi Uni-

[Dr. V. P. Dutta]

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versity or anywhere else. I would like to say that if some other responsible Member had said it, I would have made an offer that if he could even cast a reasonable doubt on my integrity in this matter of arrest of teachers. I would retired from public life for all time to come. And, I would like to say if this hon. Member-if I can call such an allegation honourable-is prepared. I still make this open offer that if he is prepared to cast any reasonable doubt upon my integrity as a teacher having any connection with the arrest of any teacher I am prepared to quit public life. And, if he cannot do so, let him quit this responsible House.

Sir, I would like to say that so far as my personal conduct is concerned, I have nothing to be ashamed of. I do not consider it a sin to support a particular political party, I have always upheld the right of others to hold their political opinions and to support other political parties. Therefore, to rise up and say that because somebody supported a particular political party and tried to victimise without any truth, is not right. Yesterday the Education Minister also mentioned it. Please forgive me. I do not want to answer the question "What were you doing?" This is very different from saying that I got them arrested. I do not want to engage in any selfglorification. All the efforts that I made for the release or welfare of teachers of all shades of opinion. I do not want to enumerate here but this is not something that I would like to claim in public. Therefore I will end it here but I would like to make one brief submission that I regard hon. Mr. Nurul Hassan-he is not here in the House—as a distinguished professor. He has been a distinguished professor but the manner . (Interruptions').

SHRI NAGESHWAR PRASAD SHAHI: You may disagree.

MR. DEPUTY CHAIRMAN: Please confine your observaions to your own explanation.

DR. V. P. DUTT: In the end I would like to make one submission to the hon. Minister. He said a very correct thing that some national solution should be found to these matters. I would request him to kindly call various people connected with these things together and have a national dialogue so that in our universities some teaching can be done and certain standard can be maintained.

Harijans in Bihar

MR. DEPUTY CHAIRMAN: Yes special mention.

SHRI PATITPABAN PRADHAN (Orissa): Sir, I want to put only on\* question to the hon. Minister. Now, there is a deadlock in the Jawaharlal Nehru University and the University is not functioning. On the contrary, the students here are managing the academic section of their university. Similarly, there has been some trouble in the Delhi University also and the hon. Minister has said that some matters have been referred to the Shah Commission . Other matters are under study by the Government for suitable acion. But then, the situation continues to be as bad as before. Therefore I want to know whether the Government is contemplating to to take any interim measure or interim step to at least see that normal functioning of the universities starts.

DR. PRATAP CHANDRA CHUNDER: The Government is trying to plead with the people concerned that they see sense in this matter and proceed in a proper manner.

### REFERENCE TO THE ALLEGED ATROCTIES ON HARIJANS IN BIHAR

भी प्रकाशबीर शास्त्री (उत्तर प्रदेश): उपसभापति जी, कल जब इस सदन में साम्प्रदायिक उपद्रवों से संबंधित ध्यानाकर्षं ग प्रस्ताव पर चर्चा हो रही थी, ग्राज मैंने समाचार पत्नों में पढ़ा कि गृह मंती ने अपने वक्तव्य देते हए कहा कि महाराष्ट